

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 747 of 2019

IN THE MATTER OF:

Todi Investors (India) Pvt. Ltd.

...Appellant

Vs

Allahabad Bank & Ors.

....Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Nikunj Berlia, Mr. Dhruv Surana and Mr. Aditya Shukla, Advocates

For Respondents: Mr. Hemant Dixit, Ms. Reema Khorana and Mr. Kartik Rathi, Advocates for Respondent No. 1

Mr. Kanishk Kheta, Advocate for Respondent No. 2 (RP)

Mr. Nipun Katyal, Advocate for Respondent No. 3

ORDER

29.08.2019 Interim order dated 24.07.2019 passed by this Tribunal shall continue till the next date.

Post the matter 'For Admission (After Notice)' on **24th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)